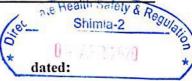
GOVERNMENT OF HIMACHAL PRADESH FOOD SAFETY & STANDARDS AUTHORITY, HIMACHAL PRADESH

OFFICE ORDER

No. HSR-H(FSSA) Notification 989/2020- 15007



Whereas, World Health Organization (WHO) has declared the outbreak of COVID-19 as pandemic. It is necessary to take effective step to prevent further spread of COVID-19.

Whereas, COVID-19 transmits through droplets, there may be possibility of transmitting of COVID-19 by spitting of Chewing Gum/Bubble Gum towards another person.

Whereas, under the law and in the interest of public health, the Commissioner, Food Safety is responsible for prohibiting in the interest of public health the manufacture, storage, distribution or sale of any article of food, and whereas the undersigned is duly authorized under clause (a) of sub section (2) of section 30 of the Food Safety and Standards Act, 2006 to make this order;

Therefore, in exercise of the powers conferred by clause (a) of sub-section (2) of section 30 of the Food Safety and Standards Act, 2006. I, The Commissioner, Food Safety, hereby prohibit the sale and use of Chewing Gum/Bubble Gum and similar products, or otherwise by whatsoever name called, whether packaged or unpackaged and/or sold as one product, or though packaged as separate products, sold or distributed in any manner, whatsoever, in the interest of public health for a period of three months from the date of issue of this order i.e. till 30 June, 2020 in the State of Himachal Pradesh.



Sh. R.D. Dhiman, IAS
Commissioner Food Safety –
cum-Addl. Chief Secretary
(Health) to the Government of
Himachal Pradesh.
Dated Shimla-2,

Endst. No: As above.

Copy for information and necessary action to:-

- The Private Secretary to the Addl. Chief Secretary (Health) to the Govt. of H.P. Shimla-2.
- 2. All Head of the Departments in Himachal Pradesh.
- 3. All Deputy Commissioners in Himachal Pradesh.
- 4. All Superintendents of Police in Himachal Pradesh.
- 5. All Chief Medical Officers in Himachal Pradesh.
- 6. All Assistant Commissioners (Food Safety) in Himachal Pradesh.
- 7. Programmer Directorate of Health Safety & Regulation with the directions to upload on the website of the Directorate.
- 8. Guard File.

Sh. R.D. Dhiman, IAS
Commissioner Food Safety –
cum-Addl. Chief Secretary
(Health) to the Government of
Himachal Pradesh.